

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. M. M. UMAR
COURT 22 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
EVIDENCE				
1	SEBI SPL CASE	100096/2014	Securities and Exchange Board of India Vs Fanky Texofood Industries Ltd. and Ors.	
2	SEBI SPL CASE	100310/2014	Securities and Exchange Board of India Vs Mangalaben A. Doshi	
3	SEBI SPL CASE	100167/2015	Securities and Exchange Board of India Vs Tushar Sharadbha Jhaveri	
